

1	2	3
Benzene	IOC Refineries	45,000
	Steel Plants	41,000
	BPCL	98,000
	CRL	87,200
	NOCIL	17,000
	UCIL	10,000
Caprolactum	GSFC	20,000
MEG	NOCIL	10,000
	IPCL	20,000
	India Glycol	20,000

Hangars for Airbus A-320

4333. SHRI SHANTILAL PURUSHOTTAMDAS PATEL:
SHRI DEVENDRA PRASAD YADAV:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) when the order for the purchase of Airbus A-320 was placed;

(b) when the order for building hangars was decided and executed;

(c) whether there is any linkage of any laps in this regard with reference to recent crash of Airbus A-320 at Bangalore; and

(d) if so, the action taken against officials held guilty?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The purchase agreement for 19 Airbus A-320 aircraft was concluded on 15th March, 1986 and the purchase agreement of another 12 Airbus A-320 aircraft was concluded on 5th June, 1989.

(b) The order for building 3 hangars and ancillary buildings was placed by Indian Airlines on the International Airports Authority of India (IAAI) on the 3rd of May, 1988. One hangar has since been completed and taken over by Indian Airlines on the 1st of December, 1989. Construction work on the remaining two hangars for A 320 and ancillary buildings by the IAAI is in progress as per schedule and is in an advanced stage.

(c) and (d). The cause of the Bangalore accident is being investigated by a Court of Inquiry whose report is awaited.